[Translation]

Silk Projects in Madhya Pradesh

3817. SHRI SHIVRAI SINGH CHAUHAN: Will the Minister of TEXTILES be pleased to state:

- (a) the districts of Madhya Pradesh where silk projects are being implemented by the Central Silk Board:
- (b) whether the Board propose to implement such projects in other districts of Madhya Pradesh; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G VENKAT SWAMY) · (a) to (c) Under the World Bank & Swiss assisted National Sericulture Project, the Central Silk Board is directly implementing a pilot sericulture project in Bastar district of Madhya Pradesh. At present there is no proposal to implement such projects in other districts of the State

[English]

Marathe Committee Report on Urban Cooperative Banks

3818 DR. D. VENKATESWARA RAO SHRI BOLLA BULLI RAMAIAH SHRI SANTOSH KUMAR GANGWAR

Will the Minister of FINANCE be pleased to state:

- (a) whether recommendations of the Marathe Committee on licensing of new Urban Co-operative Banks have been accepted by RBI;
- (b) if so, to what extent entry of the new Urban Co-operative Banks has been liberalised;

(c) the extent to which it will be helpful for the Urban Co-operative Banks; and

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(d) the reaction of the Urban Co-operative Banks to the proposed liberalisation process?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) (a) The recommendations of Marathe Committee on licensing of new Urban Co-operative Banks have been accepted by Reserve Bank of India (RBI) with certain modifications.

(b) to (d) As per the new policy, the existing viability and entry point norms stand revised upwards in respect of four different categories of centres (A, B, C & D) based on population criteria, the details of which are given in the enclosed Statement.

While every new bank will have to satisfy the prescribed entry point and viability norms, certain relaxations have been considered for banks proposed to be organised in least developed areas, tribal areas and less devoloped areas as shown in the Annexure

In keeping with special status accorded to Mahilas and Scheduled Caste/Scheduled Tribes, certain relaxations have been permitted in entry point norms to the extent fo 50% of the viability norms for the relevent centre. It will, however, be necessary that at least 51% of the membership of banks organised by SC/ST must belong to the said categories. The membership of the Mahila Banks will continue at 100% women as hitherto. Further, credit dispensed by these two specialised categories of urban Cooperative banks should be in the same proportion as their membership. Operational circulars on various aspects have already been issued by RBI to State Governments, Registrar, Cooperative Societies and other agencies on 25th May, 1993.

Statement

Centres Population A. Metropolitan—large B. Metropolitan—others C. Urban 1 lakhs and above but less then 50 Lakhs D. Semi-urban 10,000 and above but less than 1 Lakh

| 1 | 2 | | | | |
|--------------------|--------|---------|-----------|--------------|--|
| II Visbility Norms | | | (Amount 1 | n Rs. lakhs) | |
| | | CENTRES | | | |
| | A | В | C | D | |
| Share capital | 75 00 | 40 00 | 25 00 | 10.00 | |
| Reserves | 30 00 | 16 00 | 10 00 | 4 00 | |
| Deposits | 645 00 | 344 00 | 215 00 | 86.00 | |
| Advances | 525 00 | 280 00 | 175 00 | 70 00 | |
| Working capital | 750 00 | 400 00 | 250 00 | 100 00 | |
| Membership (Nos) | 6000 | 4000 | 3000 | 2000 | |

The above viability norms have to be normally achieved within a period of 3 years. The membership norm has to be achieved by the end of 2 years

III Entry Point Norms

| | A | В | C | D |
|----------------------------|-------|-------|-------|------|
| Share capstal (Rs m lakhs) | 60.00 | 30 00 | 15.00 | 600 |
| Membership Initial | 3000 | 2000 | 1500 | 1000 |

[Translation]

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Written Answers

SBI Branches in Guiarat

3819 SHRI CHHITUBHAI GAMIT Will the Minister or FINANCE be pleased to state the district-wise numbr of branches of the State Bank of India in Gujarat as on May 31 1993 and their number in rural and urban areas respectively?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) The District-wise number of branches of State Bank of India in Gujarat in Rural and Urban centres as on March 31, 1993 are given below -

| Name of District | No of branches | | |
|------------------|----------------|---------------------------|--|
| | Rural Centre | Urban/Metropolitan Centre | |
| Ahmedabad | 14 | 62 | |
| Amroli | 2 | _ | |
| Banaskantha | 16 | _ | |
| Bharuch | 16 | 4 | |
| Bhavnagar | 4 | 2 | |
| Dangs | 3 | - | |
| Gandhinagar | 4 | | |
| Jamnagar | i | 4 | |
| Junagarh | 3 | ξ. | |
| Kachchh | 3 | ž | |
| Kheda | 16 | 5 | |
| Mehsana | 13 | 3 | |
| Panchamahals | 7 | | |
| | , | | |